

OA-373/03

Dt. 24.03.04

Hon. Mr. Justice S. R. Singh, VC,
Hon. Mr. D. R. Tiwari, AM

Sri R. C. Sinha, counsel for applicant
is filing application supported with
an affidavit for withdrawal of the OA stating
therein that relief claimed herein ^{or} ~~is~~ ^{has been}
given to the applicant on 23.12.03. Counsel
for the respondents does not oppose the
prayer made by the counsel for the
applicant. In view of the statement
made above, OA is dismissed as
withdrawn.

Nair
AM

AM

AM